

(b) how many of them were brand-new planes and how many were second-hand?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) None.

(b) Does not arise.

ASSISTANCE FOR RAILWAY REHABILITATION

504. Shri Sarangadhar Das: Will the Minister of Railways be pleased to state:

(a) whether any contracts for the supply of wagons as a part of the Indo-U.S. Technical Co-operation Programme, have been recently signed;

(b) the names of the firms to which the contracts have been awarded;

(c) the total number of wagons to be supplied by these firms; and

(d) whether the contracts have been awarded in consultation with the Government of India?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) (i) Magor Car Corporation, (U.S.).

(ii) ACF Industries (U.S.).

(iii) Metro Cammell (U.K.).

(iv) Simmering-Graz Pauker, A.C. (Austria).

(c) 6300.

(d) Yes.

SIDING AT SATAYAMURTINAGAR

505. Shri Rajagopala Rao: Will the Minister of Railways be pleased to refer to the reply given to starred question No. 491 on the 3rd March, 1955 and state:

(a) whether any part of the expenditure incurred on the construction of railway siding at Satyamurtinagar has been recovered from the Congress Organisation;

(b) the volume of goods traffic handled at the new siding:

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(c) whether it is a fact that Government have decided to let the siding stand permanently;

(d) if so, the monthly expenditure on the maintenance thereof;

(e) the volume of traffic handled at the siding after the termination of the Congress Session;

(f) the minimum volume of traffic normally considered necessary for providing a railway siding; and

(g) the cost of dismantling this siding?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No, Sir.

(b) The siding was not open for goods traffic.

(c) No, Sir. Dismantlement has already begun.

(d) Does not arise.

(e) Satyamurtinagar station was closed for traffic from 25-1-55 and no traffic had been dealt with at that station or on the siding leading to that station from that date.

(f) Each case is dealt with on its own merits.

(g) Rs. 16,154 approximately.

RAILWAY EMPLOYEES

506. Shri B. S. Murthy: Will the Minister of Railways be pleased to state:

(a) whether an Assistant Station Master is subordinate to a Station Master; and

(b) whether the duties and responsibilities of Station Masters are greater than those of Assistant Station Masters?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) During their tour of duty the Station Masters and Assistant Station Masters are responsible for the running of the Station. The Station

Master is in addition responsible for general supervision, goods booking and closing of the cash.

RAILWAY EMPLOYEES

507. Shri B. S. Murthy: Will the Minister of Railways be pleased to state:

(a) whether the Efficiency Bar in the corresponding old scale of pay of Rs. 45-5-60-E.B.-95 for Assistant Station Masters and Station Masters and the prescribed scale of pay of Rs. 64-4-120-5-170 is on the same proportionate level;

(b) whether all those who had already crossed the Efficiency Bar in the corresponding old scales were also fixed below the Efficiency Bar stage in the prescribed scale along with those who had not crossed the bar; and

(c) if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No.

(b) Yes.

(c) The Central Pay Commission whose recommendations were accepted, recommended only a certain credit for past service. There is no provision for placing those who had crossed the Efficiency Bar in the old scale above the Efficiency Bar in prescribed scale.

NEW RAILWAY LINES

508. Shri Wodeyar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Government of India have asked the Mysore Government to send proposals for laying new railway lines in the State for inclusion in the Second Five Year Plan; and

(b) if so, the nature of the proposals sent by the Mysore Government?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) It is not usual to lay such proposals on the Table of the Lok Sabha.

RAILWAY EMPLOYEES

509. Pandit M. B. Bhargava: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that promotions to the wireless operators posts, both in the selection and non-selection grades in the Northern Railway are being made on the basis of the provisional seniority list;

(c) whether it is contrary to the being made without deciding the objections to the provisional list and finalisation thereof;

(b) whether these promotions are instructions of the Railway Board; and

(d) if so, the action Government propose to take in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Such promotions are provisional subject to readjustment, if necessary on the issue of the final seniority lists, keeping in view the objection, if any, raised by staff.

(c) No.

(d) Does not arise.

रंलबे कर्मचारी

५१०. श्री पी० एल० चारुवाल: क्या रंलबे मंत्री यह बताने की कृपा करेंगे कि:

(क) रंलों के एकीकरण के पश्चात्, रंलों में १९५२-५३, १९५३-५४ और १९५४-५५ में अलग अलग अब नक चतुर्थ श्रेणी के कुल कितने कर्मचारी नियुक्त किए गए,

(ख) उनमें से सुरीक्षित स्थान कितने थे; और

(ग) उनमें अनुसूचित जातियों के कितने चारी नियुक्त किए गए ;

रंलबे तथा परिचयन उपमंत्री (श्री अलगंसान):
(क) से (ग) जा सूचना मिल सकी है उसका विवरण (Statement) साय प्रती है [ब्रिटीश परिशिष्ट ८, अनुबन्ध संख्या ४८] ।